

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 423**  
**Appeal No. 215/ND/252/2023**

**IN THE MATTER OF:**

Income Tax officer	...	Appellant
Versus		
Registrar of Companies (Drift Marketing Pvt. Ltd.)	...	Respondent

**Under Section 252(1).**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**